

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 6209
ANSWERED ON 01.04.2026

CAPACITY OF NATIONAL BIOENERGY PROGRAMME

6209. SHRI JASWANTSINH SUMANBHAI BHABHOR
SHRI VISHWESHWAR HEGDE KAGERI
SHRI ALOK SHARMA
SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN

Will the Minister of **NEW AND RENEWABLE ENERGY** be pleased to state:

- (a) the number of projects sanctioned and commissioned under the National Bioenergy Programme during the last three years along with the total installed capacity achieved, State/UT wise including Dahod Lok Sabha Constituency;
- (b) the amount of financial assistance released under the said programme during the last three years, component-wise and State/UT-wise; and;
- (c) the steps taken by the Government to promote utilisation of agricultural and organic waste for bioenergy generation and to enhance participation of private and local stakeholders under the programme?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) The details of the total number of waste-to-energy, biomass, and biogas projects sanctioned and commissioned under the National Bioenergy Programme (NBP) Phase-I during the last three years, along with the total installed capacity achieved, State/UT-wise, are given at **Annexure-I**.

As per the information provided by the Khadi and Village Industries Commission, under NBP Phase-I, 49 small biogas plants have been installed in Dahod district.

(b) The details of Central Financial Assistance (CFA) released under the National Bioenergy Programme (NBP) Phase-I for waste-to-energy, biomass, and biogas projects during the last three years, State/UT-wise, are given at **Annexure-II**.

(c) The Government has taken various steps to promote utilisation of agricultural and organic waste for bioenergy generation, which also enhance participation of private and local stakeholders for setting up of these projects. The details are given at **Annexure-III**.

Annexure-I

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 6209 to be answered on 01.04.2026 regarding “Capacity of National Bioenergy Programme”

1. The total number of waste-to-energy, biomass and biogas projects sanctioned and commissioned under the National Bioenergy Programme (NBP) Phase-I:

A. Biomass Programme:

S. No.	State	No. of projects Sanctioned	No. of Projects Commissioned
1.	Andhra Pradesh	1	1
2.	Gujarat	16	16
3.	Haryana	7	7
4.	Karnataka	1	1
5.	Madhya Pradesh	45	45
6.	Maharashtra	13	13
7.	Punjab	6	6
8.	Rajasthan	9	9
9.	Tamil Nadu	3	3
10.	Telangana	4	4
11.	Uttarakhand	1	1
12.	Uttar Pradesh	5	5
	Total	111	111

B. Waste to Energy Programme:

S. No.	State	No. of projects Sanctioned	No. of Projects Completed
1.	Andhra Pradesh	4	4
2.	Delhi	2	1
3.	Goa	1	1
4.	Gujarat	4	4
5.	Haryana	11	10
6.	Jharkhand	1	1
7.	Karnataka	5	5
8.	Madhya Pradesh	2	2
9.	Maharashtra	9	7
10.	Punjab	7	6
11.	Rajasthan	2	2
12.	Tamil Nadu	5	4
13.	Telangana	5	4
14.	Uttar Pradesh	17	17
15.	Uttarakhand	2	2
16.	West Bengal	2	2
	Grand total	79	72

Contd.

C. Biogas Programme:

SI No	Name of the State	Number of small biogas plants	Number of medium biogas plants
1.	Andhra Pradesh	88	0
2.	Arunachal Pradesh	200	0
3.	Assam	389	0
4.	Bihar	255	0
5.	Chhattisgarh	546	0
6.	Goa	11	0
7.	Gujarat	3668	0
8.	Haryana	439	1
9.	Jharkhand	11	0
10.	Karnataka	1398	1
11.	Kerala	637	0
12.	Madhya Pradesh	6260	0
13.	Maharashtra	14468	16
14.	Manipur	25	0
15.	Meghalaya	1	0
16.	Mizoram	1	0
17.	Nagaland	52	0
18.	Odisha	216	1
19.	Punjab	3220	3
20.	Rajasthan	567	0
21.	Tamil Nadu	124	11
22.	Telangana	23	2
23.	Tripura	161	0
24.	Uttar Pradesh	540	1
25.	Uttarakhand	1436	1
26.	West Bengal	159	1
27.	Dadra & Nagar Haveli	18	0
TOTAL		34913	38

Note: All Biogas plants are commissioned

Contd.

2. The details of total installed capacity achieved for bioenergy projects installed in the country, State/UT wise under Phase-I of NBP is given as under:

(As on 28.02.2026)

		Biomass Projects (Non-Bagasse Cogeneration)	Biomass based Briquette/Pellet manufacturing Projects	Waste to Energy Projects	Biogas Plants
Sl. No	State/PIA	Capacity (MW)	Capacity (TPH)	Capacity (MWe)	Nos.
1	Andhra Pradesh	35	7.7	19.99	88
2	Arunachal Pradesh	0	0	0	200
3	Assam	6	4	0	389
4	Bihar	19.2	4	0	255
5	Chhattisgarh	0	8	10.42	546
6	Goa	0	0	1.6	11
7	Gujarat	0	117.49	20.59	3668
8	Haryana	47.2	130.75	33.48	439
9	Himachal Pradesh	16.95	0	0	0
10	Jharkhand	5	2	1.04	11
11	Karnataka	0	17	13.09	1398
12	Kerala	0	0	0	637
13	Madhya Pradesh	8	322.05	24.13	6260
14	Maharashtra	0	79.6	26.86	14468
15	Manipur	0	0	0	25
16	Meghalaya	0	2	0	1
17	Mizoram	0	0	0	1
18	Nagaland	0	0	0	52
19	Odisha	0	22	5	216
20	Punjab	77.86	41	27.09	3220
21	Rajasthan	2.5	106.3	67.54	567
22	Sikkim	0	0	0	0
23	Tamil Nadu	12	10	3.92	124
24	Telangana	24.24	88.1	0.63	23
25	Tripura	0	0	0	161
26	Uttarakhand	36.22	1	7.63	1436
27	Uttar Pradesh	56.45	42.3	86.9	540
28	West Bengal	32.4	9	5.81	159
29	Andaman and Nicobar Islands	0	0	0	0

30	Chandigarh	0	0	0	
31	Dadra and Nagar Haveli and Daman & Diu	0	0	0	18
32	NCT of Delhi	0	0	26.17	0
33	Jammu & Kashmir	5	0	0	0
34	Ladakh	0	0	0	0
35	Lakshadweep	0	0	0	0
36	Puducherry	0	0	0	0
	Total	384.02	1014.29	381.87	34913

Annexure-II

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 6209 to be answered on 01.04.2026 regarding “Capacity of National Bioenergy Programme”

The details of the total Central Financial Assistance (CFA) released under NBP Phase-I:

A. Biomass Programme:

Sl No	State	Funds Released (Rs. in Crores)
1.	Andhra Pradesh	5.36
2.	Gujarat	0
3.	Haryana	4.51
4.	Karnataka	4
5.	Madhya Pradesh	10.09
6.	Maharashtra	2.75
7.	Punjab	19.56
8.	Rajasthan	2.89
9.	Tamilnadu	2.18
10.	Telangana	1.57
11.	Uttarakhand	1.03
12.	Uttar Pradesh	7.68
13.	West Bengal	2.41
	Total	64.05

B. Waste to Energy Programme:

Sl No	State	Funds Released (Rs. in Crores)
1.	Andhra Pradesh	53.93
2.	Delhi	0
3.	Goa	3.03
4.	Gujarat	11.48
5.	Haryana	16.17
6.	Jharkhand	0
7.	Karnataka	14.91
8.	Madhya Pradesh	12.74
9.	Maharashtra	32.86
10.	Punjab	20.77

11.	Rajasthan	1.72
12.	Tamil Nadu	21.62
13.	Telangana	5.69
14.	Uttar Pradesh	50.73
15.	Uttarakhand	0.2
16.	West Bengal	0.58
	Total	246.43

C. Biogas Programme:

Sl No	State	Funds Released (Rs. in Crores)
1.	Arunachal Pradesh	0.7
2.	Andhra Pradesh	0
3.	Assam	1.26
4.	Bihar	0
5.	Chhattisgarh	5.59
6.	Goa	0
7.	Gujarat	10.53
8.	Haryana	0.11
9.	Jharkhand	0
10.	Karnataka	8.67
11.	Kerala	0.04
12.	Madhya Pradesh	12.97
13.	Maharashtra	66.01
14.	Manipur	0.22
15.	Meghalaya	0.22
16.	Mizoram	0
17.	Nagaland	0.18
18.	Odisha	0.8
19.	Punjab	6.72
20.	Rajasthan	0.35
21.	Tamil Nadu	5.42
22.	Telangana	1.17
23.	Tripura	2.81
24.	Uttar Pradesh	2.65

25.	Uttarakhand	2.46
26.	West Bengal	0.05
27.	Chandigarh	2.11
28.	Delhi	0.23
29.	Dadra & Nagar Haveli	0.15
30.	KVIC, Mumbai	2.76
31.	Amul Dairy, Anand	0.81
32.	NDDB, Anand	6.97
33.	BDTC IIT Guwahati	0.63
34.	BDTC IIT Delhi	0.83
35.	BDTC PAU Ludhiana	0.15
36.	BDTC KIIT Bhubaneswar	1.67
37.	BDTC MPUAT, Udaipur	0.71
38.	BDTC TNAU, Coimbatore	0.85
39.	BDTC DAV, Indore	1.24
40.	BDTC UAS Bangalore	7.88
	Total	155.92

*Note: *The Biogas Programme is being implemented by the state and national PIAs.*

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 6209 to be answered on 01.04.2026 regarding “Capacity of National Bioenergy Programme”

The details of steps taken by the Government to promote utilisation of agricultural and organic waste for bioenergy generation are given as under:

I. MNRE supports installation of bioenergy plants under different components of National Bioenergy Programme (NBP) by providing Central Financial Assistance (CFA). This includes biomass-based (non-bagasse based) plants for power generation, briquettes/ pellets manufacturing plants and compressed biogas (CBG/BioCNG) Plants.

II. Ministry of Agriculture and Farmers’ Welfare (MoAF&W) under the Crop Residue Management (CRM) Scheme provide incentives for management of crop residue. Under this scheme, financial assistance @ 50% is provided to the farmers for purchase of crop residue management machinery and @ 80% is provided to Rural Entrepreneurs (Rural youth and farmer as an entrepreneur), Cooperative Societies of Farmers (Agriculture/ Horticulture/Makhana etc.), Day-NRLM Cluster Level Federations and Self-Help Groups (SHGs), Farmer Producer Organizations (FPOs) and Panchayats for establishment of Custom Hiring Centres of crop residue management machines. Financial support of 65% up to a maximum of Rs. 1.50 Crore is also provided to paddy supply chain projects on the capital cost of machinery and equipment. CRM Scheme is not applicable in the State of Maharashtra.

III. Central Pollution Control Board (CPCB), provides one-time financial support under Environment Protection Charge funds for establishment of pelletization and torrefaction plants to promote utilization of paddy straw.

IV. Ministry of Petroleum and Natural Gas, under its Biomass Aggregation Machinery (BAM) Scheme, provides support to Compressed Bio Gas (CBG) producers in procurement of biomass collection and aggregation machinery to facilitate efficient utilization of agri-residues and prevent open-field burning.

V. As per the information provided by the Ministry of Housing and Urban Affairs (MoHUA), under Solid Waste Management component of Swachh Bharat Mission-Urban 2.0, Central Financial Assistance (CFA) is provided for setting up various type of waste processing facilities such as Material Recovery Facilities (MRFs), Waste to Compost (WtC) plants, Bio-methanation plants, Refused Derived Fuel (RDF) processing facilities, Waste to Electricity (WtE) plants, Construction and Demolition (C&D) waste plants, sanitary landfill including CBG plant.